

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2015 &
IA No.132 of 2015**

Dated: 29th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Paschim Gujarat Vij Co. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans
Mr. S.R. Pandey (Rep.) for R.1

Mr. Arpit Christy (Rep.) for R.2

ORDER

List the matter on **27.11.2015**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**